

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 372 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.10.2017**

NAME OF THE COMPANY: M/s Daimler Financial Services Pvt. Ltd. Vs. M/s
Sharda Gems and Jewels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	:	Counsel for the Petitioner	
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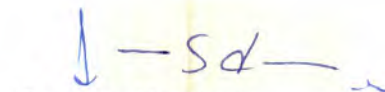
	For the Respondent (s)	:	Counsel for the Respondent	
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ORDER

Affidavit of service has not been filed. Ld. Counsel for the Petitioner
prays for some time to file the same.

To come up on 9th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)